

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Petition No.143/MP/2016
With I.A. No. 56/2016

Date: 22.12.2016

To

Mr. Amit Bhargava,
Assistant General Manager
Power Grid Corporation of India Limited,
B-9, Qutab Institutional Area,
Katwaria Sarai, New Delhi

Subject: Grant of Regulatory Approval for execution of the Transmission System for Ultra Mega Solar Power Park at Banaskantha (Radhanesda) Gujarat.

With reference to your petition on the subject mentioned above, you are directed to submit on affidavit, on or before 28.12.2016, the outcome of the Standing Committee Meeting scheduled for 21.12.2016 with respect to the issue of bypassing of LLO of Vadavi (Ranchodpura) –Zera (Kansari) line at 400/220 kV Sankhari (GETCO) sub-station.

Yours faithfully

Sd/-
(T.D. Pant)
Deputy Chief (Legal)